## File No. RCD-10001/4/2021-Regulatory-FSSAI Government of India Food Safety and Standards Authority of India (A Statutory Body under Department of Health & Family Welfare, Ministry of Health & Family Welfare) (Regulatory Compliance Division)

FDA Bhawan, Kotla Road, New Delhi- 110002 Dated: (2<sup>th</sup> December, 2021

## Office Order

Subject: Appointment of Designated Officer for Indian Railways under Section 36 of FSS act, 2006

In exercise of the powers conferred to the undersigned under Sub-section (5) of Section 10 and Section 36 of Food Safety and Standard Act, 2006 read with Regulation 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of food Businesses) Regulations, 2011, the following officer is hereby appointed as Designated Officer for the area mentioned against his name under Indian Railways in partial modification of the previous order bearing no. 1 (42) 2011/Railways/FSSAI dated 19.06.2013, with immediate effect until further orders:

Name of the Officer	Area of Jurisdiction
Shri P. T. Vijaya Kumar	Southern Railways & ICF

(Arun Singhal) Chief Executive Officer, FSSAI

## Copy to:

- 1. Executive Director/Health (G) & Ex-Officio Additional Food Safety Commissioner, Railway Board, Ministry of Railways, Rail Bhawan, New Delhi.
- 2. Shri. Lav Agarwal, Joint Secretory, M/o Health and Family Welfare, Nirman Bhawan, New Delhi
- 3. Shri P. T. Vijaya Kumar, Assistant Health Officer, HQRS/S. RLY
- 4. Commissioners of Food Safety of All States/UTs
- 5. PPS to Chairperson, FSSAI
- 6. All Divisional Heads/Central Licensing Authority/ Central AOs of FSSA